



बीमा विनियामक और विकास प्राधिकरण

**INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY**

Press Release

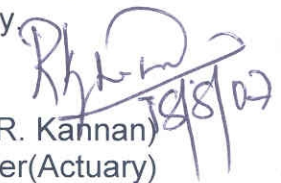
ULIP Products

In the last two/three years the unit linked products have become very popular among customers and the share of this product in the total portfolio of the life insurance companies has increased significantly. The IRDA is keen to ensure that all unit linked products are transparent and that customer from every walk of life can compare features and charges across products and across companies. The ULIP guidelines issued over the last two years are the steps initiated by the Authority towards achieving this. As a continuation of the process, we have decided that actuarial funded products be phased out so that products across companies could be compared and understood easily by the customers.

Technically there is nothing wrong with the actuarial funded products and they are not detrimental to the interests of the policyholders. Further they have been approved by the IRDA.

Companies having actuarial funded products have been asked to withdraw them over a period of time. They can continue to sell the products till then and customers, both existing and new, can continue to enjoy the benefits of these products and have no reason to feel concerned.

To reiterate, our objective is to remove complexity in all unit linked products and ensure comparison across ULIP's of all companies. The existing/new customers who have purchased these products need not worry under any circumstances as policyholder interests will be protected by the insurers and the Authority.


(R. Kannan)
Member(Actuary)

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